

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 77
TO BE ANSWERED ON 21.07.2025**

Sports For Peace and Development

77. Shri Suresh Kumar Shetkar:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the manner in which the Government ensured equitable fund allocation for the States/UTs including Telangana under the "Sports for Peace and Development" component in 2018-19 and subsequent years;**
- (b) the current criteria for approving project funding in 2025, and the number of Telangana's projects have been approved or rejected this year;**
- (c) the number of Khelo India Centres and Academies are operational in Telangana as of 2025, and the details of the financial assistance received by the athletes during the last five years and the current year;**
- (d) the comparative details of Telangana's athlete support and infrastructure development with other States of similar size in 2025; and**
- (e) the details of new sports infrastructure projects sanctioned or completed in Telangana under Khelo India Scheme in 2025, including budget allocation and timelines?**

ANSWER

**THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ DR. MANSUKH MANDAVIYA }**

- (a) Under the "Sports for Peace and Development" component of the Khelo India Scheme, funds were provided to District Administration through State Governments, including in the State of Telangana, to conduct sports activities aimed at youth engagement and peacebuilding, as per locations identified and directions received from the Ministry of Home Affairs.**
- (b) to (e) 'Sports' being a State subject, the responsibility of development of sports, including development of sports infrastructure and conducting**

comparative studies of athlete support and infrastructure development, rests primarily with the respective State/Union Territory Governments. The Union Government only supplements their efforts by bridging critical gaps. The Khelo India Scheme is a demand-driven scheme. The proposals received from the State/UT Governments and other eligible entities are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the Scheme. The number of Khelo India Centres and Academies which are operational in the country, including in the State of Telangana as of 2025, and the details of the financial assistance provided to Khelo India Athletes during the last five years and the current year are available at <https://dashboard.kheloindia.gov.in>. The details of the sports infrastructure projects approved and their sanctioned cost and funds released under Khelo India Scheme, across the country, including in the State of Telangana, are available in public domain on the dashboard of the Ministry at <https://mdsd.kheloindia.gov.in>. As per the existing guidelines of the Khelo India Scheme, the timeline of completion of infrastructure projects sanctioned under the Scheme is two years from the date of its sanction.
